

Coal Washeries

3489. SHRI INDRAJIT GUPTA :
SHRI TARA SINGH :
SHRI PRAMOTHES
MUKHERJEE :

Will the Minister of COAL be pleased to state :

(a) whether the Government recently floated tenders inviting bids for development of coal washeries in different coal fields;

(b) if so, the details thereof;

(c) whether the Government have identified the coal washeries in this regard;

(d) if so, the details thereof;

(e) whether tenders for this purpose were invited earlier also;

(f) if so, the details thereof; and

(g) the reasons for inviting fresh tenders?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) and (b) Yes, Sir. Coal India Limited (CIL) has floated a global tender inviting foreign as well as Indian parties for setting up the coal washeries on build own-operate basis.

Under the build own-operate scheme, the parties have to invest, design, install, operate, maintain and own the plant. CIL is to provide the land for the plant on lease. Construction power and construction water on a charge basis.

(c) and (d). CIL have identified a number of sites, both in coking coal areas as well as non-coking coal areas for setting up of washeries, which are given below :

<i>Name of Washery</i>	<i>Location</i>
Kalinga	Orissa
Ananta-Bharatpur	Orissa
Dipka	Madhya Pradesh
Sasti	Maharashtra
Paroj	Bihar
Tikok	Assam
Dhori	Bihar

(e) to (g) CIL had earlier floated a local tender enquiry in August 1993 inviting offers for setting up of washeries on build-own-operate basis. There was inadequate response from domestic bidders.

Voluntary Organisations

3490. SHRI THOTA SUBBARAO : Will the Minister of HOME AFFAIRS be pleased to state the number of Voluntary Organisations which have received more than Rupees one lakh as foreign contribution under the Foreign Contribution (Regulation), Act during 1992-93 and 1993-94, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : Information is annexed for the year 1992-93 is given in the attached Statement.